

COURT-II

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 312 of 2013 & IA-405 of 2013

Dated : 22nd May, 2014

Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of:

**Gujarat Energy Transmission
Corporation Ltd. & Ors.**

... Appellant(s)

Versus

Gujarat Electricity Regulatory Commission & Ors. ...

Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Ms. Suparna Srivastava for R-1
with Mr. S.R. Pandey, Legal
Adviser, GERC

Ms. Swapna Seshadri for R-8

ORDER

Post the matter for hearing on **4th July, 2014.**

(Justice Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member

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